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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 227/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: M/s. Intelenet Global Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

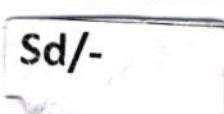
S. No.	NAME	DESIGNATION	SIGNATURE
1	Reenuk Thi	John	

ORDER

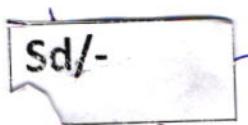
CP 227/66/NCLT/MB/MAH/2017

Since the Regional Director has not yet filed report though three months has already gone by, the Regional Director is hereby peremptorily directed to file report on or before next date of hearing, failing which this case will be decided on hearing the submissions of the Petitioner side.

List this matter on 16.11.2017.


Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)